

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/23(KB)2019  
IA(I.B.C)/586(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21<sup>ST</sup> MARCH 2024, 10:30 A.M**

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY [INDIA] LIMITED VS CORPORATE POWER LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr. Krishnendu Dutta, Sr. Adv. ] For the Applicant in IA 586/2024  
Ms.Urmila Chakraborty, Adv. ]  
Mr Sidhartha Sharma, Adv. ]  
Mr.Arjun Asthama, Adv. ]  
Mr. Rishav Dutt, Adv. ]

Ms.Manju Bhuteria, Adv. ] For the Liquidator  
Mr.Avishek Swaroop, Adv. ]  
Mr.Dwaipayen Basu Mallick, Adv. ]  
Mr.Anupom Prakash, Adv. ]  
Ms.Kriti Talreja, Adv. ]

Mr. Pankaj Dhanuka, ] Liquidator in person

**O R D E R**

1. Ld. Sr. Counsel /Counsel for the parties present.
2. Notice accepted by Ld.Counsel for the Liquidator.
3. Ld.Counsel for the Liquidator/Respondent seeks time to file its response in IA 586/2024.
4. At request, one week time is granted for the same.
5. Post the matter on **16/04/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

PJ